NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 15(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16,09,2016

NAME OF THE COMPANY:

M/s Abma devi Paper Mills ltd

V/s.

M/s. Amba Devi Paper Mills Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013.

DESIGNATION

REPRESENTATION

SIGNATURE

Rakesh Kumar, Adv. Jon Petitioner

Order

On behalf of the arguing counsel, Shri P.K. Mittal, for R1 to R4, a request for adjournment has been made that he is not well. In the interest of justice, hearing is deferred to 28.9.2016.

Reply to the application be filed with a copy in advance to the counsel opposite. 2.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA)

MEMBER (T)

16.9.2016 (P.K. SUD)